

F.No. 01(03)/Roster/CESTAT/2020
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.2.2020

ORDER NO. 35 of 2020

Hon'ble President is pleased to modify the sitting notified vide roster order no. 7 of 2020 for **CESTAT, New Delhi** for the period from **11.3.2020 to 13.3.2020** as follows:

COURT	PERIOD	WORK ASSIGNED
Sh. Anil Choudhary, Hon'ble Member (Judicial)	From 11.3.2020 to 13.3.2020	Single Member Matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,

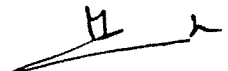


(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.



Asst. Registrar